NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and parties appearing in person that **Smt. Aparna S. Kadam**, Section Officer is hereby nominated and appointed as **Principal Vacation/Holiday Court Sheristedar** for attending urgent Civil and Criminal work on the Appellate Side on all declared holidays for the period commencing from 01st January, 2025 to 31st March, 2025 or until further orders.

The residential address and contact number of **Smt. Aparna S. Kadam**, is as under:-

Smt. Aparna S. Kadam,

R/o.:- F-2/201, Govinddham, Opp. Sahyadri Housing Society, Old Bombay Poona Road, Kalwa (West), Thane – 400 605.

Mobile No. :- 7506023094

Shri Sunil Atmaram Jadhav, Section Officer, is hereby nominated and appointed as alternative Vacation/Holiday Court Sheristedar as and when **Smt. Aparna S. Kadam** is not available for attending the urgent Civil and Criminal work on Appellate Side on all declared holidays for the period commencing from 01st January, 2025 to 31st March, 2025 or until further orders.

The residential address and contact number of **Shri Sunil Atmaram Jadhav**, is as under:-

Shri Sunil Atmaram Jadhav,

R/o.:- 1E/1110, Sahyadri CHS Ltd., New Hind Mhada Sankul, Rambhau Bhogle Marg, Ghodapdeo, Kalachowki, Mumbai – 400 033.

Mobile No.: 9870546670

High Court, Appellate Side	}	BY ORDER
	}	
	}	
	}	Sd/-
Bombay, 04 th January, 2025	}	(S. R. Agrawal)
		Registrar (Judicial-II)